

(13)

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 31.08.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.881/252/HDB/2018
NAME OF THE COMPANY	21 st Century Tech Pillars Pvt Ltd.
NAME OF THE PETITIONER(S)	21 st Century Tech Pillars Pvt Ltd.
NAME OF THE RESPONDENT(S)	Registrar of Companies Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
N. MUNEYVA	PCS	Muneeyva@gmail.com 9848168826	
			N. Muneeyva

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Matter is listed today for admission. PCS for Applicant is present.

Issue notice to RoC (H) and file proof of service.

List the matter on 25.09.2018.


Member (J)

Binnu